

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:175
ANSWERED ON:05.08.2013
CHECK ON FELLING OF TREES
Devappa Anna Shri Shetti Raju Alias

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the unauthorised felling of teakwood is continuously going on in Rajura and Wirur station range in Central Chanda Division of Maharashtra;
- (b) if so, the details thereof;
- (c) whether the Government has inquired into the matter;
- (d) if so, the details thereof; and
- (e) the action taken/being taken by the Government against the guilty persons?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (d) As per report received from the Government of Maharashtra, there have been incidents of unauthorized felling of teak trees in Wirur and Rajura ranges of Central Chanda Division of Maharashtra.
- (e) As reported, 336 offences, involving 73 offenders have been booked. Further, part of illegally felled timber has also been seized. Action has also been taken against officials found guilty of dereliction of duty. Details of offences and unauthorized felling of trees are shown in annexure.